

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 101  
IA No. 130/JPR/2022  
CP No. (IB)- 47/7/JPR/2019  
Under Section 7 of IBC, 2016**

**In the matter of:**

**Punjab National Bank**

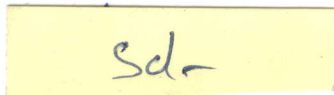
**...Financial Creditor/Applicant**

**Versus**

**Suncity Handicrafts Pvt. Ltd.**

**...Corporate Debtor/Respondent**

Due to paucity of time, the matter could not be taken up. Post the matter to  
**07.12.2022.**

  
**(Prabhu Dayal Sewda)**  
**Court Officer**

November 18, 2022  
HA